

MR. DEPUTY-SPEAKER : He may continue on the next occasion. We now proceed to the Private Members' Business.

14.59 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Sixty-Fourth Report

SHRI SAYYAD ALI (Jalgaon) : I beg to move :

"That this House do agree with the Sixty-fourth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 29th July, 1970."

MR. DEPUTY-SPEAKER : The question is :

"That this House do agree with the Sixty-fourth Report of the Committee on Private Members' Bill and Resolutions presented to the House on the 29th July, 1970."

The motion was adopted.

15. 00 hrs.

CIVIL PROCEEDINGS LEGAL ASSISTANCE BILL*

श्री मधु लिमये (मुंगेर) : मैं प्रस्ताव करता हूँ कि ऐसे नागरिकों को, जिनके पास पर्याप्त साधन नहीं हैं, सिविल कार्यवाहियों के कतिपय मामलों में विधिक सहायता देने की व्यवस्था करने वाले विधेयक को पेश करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for legal assistance in certain cases or civil proceedings to citizens without adequate means."

The motion was adopted.

श्री मधु लिमये : मैं विधेयक पेश करता हूँ।

REPRESENTATION OF THE PEOPLE (AMENDMENT) BILL*

(Substitution of section 11)

श्री मधु लिमये : मैं प्रस्ताव करता हूँ कि लोक प्रतिनिधित्व अधिनियम, 1951 में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

The motion was adopted.

श्री मधु लिमये : मैं विधेयक पेश करता हूँ।

CONSTITUTION (AMENDMENT) BILL*

(Insertion of new article 137A)

श्री श्रीम प्रकाश त्यागी (मुरादाबाद) : मैं प्रस्ताव करता हूँ कि भारत के संविधान में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री श्रीम प्रकाश त्यागी : मैं विधेयक पेश करता हूँ।

BIHAR LEGISLATIVE COUNCIL (ABOLITION) BILL*

श्री श्रीगोपाल झा (जयनगर) : मैं प्रस्ताव